

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No.85 of 2017 (SZ)**

Applicant/s

Respondents

Hindustan Petroleum Corporation Ltd.  
Rep. by its Chief Regional Manager,  
Mr.Balaji Anandan,  
2<sup>nd</sup> Floor, No.82, T.T.K.Road,  
Alwarpet, Chennai 600018

The Tamil Nadu Pollution Control Board  
Rep. by its Chairman,  
No.76, Mount Road, Guindy,  
Chennai 600032 and others

**Counsel appearing for applicant**

**Counsel appearing for respondents**

M/s.M.Vijayan & M.Kumaresan  
King & Partridge

Mrs.Rita Chandrasekar for R1 & R2  
M/s.M.Babu Muthumeeran for R4

Note of the Registry	Orders of the Tribunal
Item No.10	<p>Date: 22<sup>nd</sup> December, 2017</p> <p>Learned counsel appearing for respondents seek time to file reply. Let the reply be filed within two weeks with advance copy to the appellant who is at liberty to file rejoinder within a week thereafter.</p> <p>List the matter on 19.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>